

(15)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 07/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/70/(IB)/2017
NAME OF THE PETITIONER(S) : SRI ADINATH ENTERPRISES
NAME OF THE RESPONDENT(S) : RRP HOUSING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Aridas	Counsel for Petitioner	A. Aridas
2	M. Praveen Kumar	Representing the Defendant	M. Praveen Kumar

ORDER

Shri A Aridas, counsel for petitioner present. Shri M Praveen Kumar, Legal Officer of the respondent company present and stated that the parties are intending to settle the matter by way of a compromise. They prayed time to make submissions in regard to the final outcome of the settlement talks. Time extended at their request. Put up on 16.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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